

U/b

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION No.847/2016**

**Date of Decision: 13<sup>th</sup> February, 2020**

***CORAM: R. VIJAYKUMAR, MEMBER (A)***  
***RAVINDER KAUR, MEMBER (J)***

Smt. Sumitra Banerji  
Aged:- 47 years,  
Additional Commissioner of Income Tax,  
ITAT, Pune,  
Residing at 23/24 Madhuban,  
Deonar Farm Road, Govandi,  
Mumbai – 400 088. ... *Applicant*

*(By Advocate Ms. Ruju R. Thakker )*

**Versus**

1. The Union of India  
Through the Chairman,  
Ministry of Finance,  
Department of Revenue,  
Central Board of Direct Taxes,  
North Block,  
New Delhi – 110 001.
2. The Chief Commissioner of Income Tax  
Aaykar Bhavan,  
Sadhu Vasvani Marg,  
Pune – 411 001.
3. The Chief Commissioner of Income Tax  
Room No.20, A-Wing, Ashar I.T. Park,  
6<sup>th</sup> Floor, Road No.16Z,  
Wagle Indl.Estate,  
Thane – 400 604. ... *Respondents*

*(By Advocate Shri Niranjan Prabhakar Shimpi, proxy counsel  
for Shri R.A. Rodrigues)*

**ORDER (ORAL)**

*Per : Shri R. Vijaykumar, Member (A)*

Learned counsel for the applicant submits that she has received instructions from the applicant to withdraw the OA.

**2.** In the circumstances, the Original Application is dismissed as withdrawn. No costs

*(Ravinder Kaur)  
Member (J)*

*(R. Vijaykumar)  
Member (A)*

*ma.*